

National Company Law Appellate Tribunal, New Delhi
Company Appeal (AT) (Insolvency) No. 257 of 2020

In the matter of:

Nitin Chandrakant Naik & Anr.

...Appellants

Vs.

Sanidhya Industries LLP & Ors.

...Respondents

Present:

**Appellant: Mr. Santosh Paul Senior Advocate, Mr. Anandh .K, Advocate
Mr. Subhranshu Dash, Advocate.**

Respondent: Mr. Rohit Kumar Singh for R-1.

ORDER

02.03.2020 Service on Respondents is complete. Learned counsel for the Respondent seeks and is allowed to file Reply-Affidavit within one week. Rejoinder, if any, may be filed within one week thereof.

Post the matter for Admission '(After Notice)' **on 26th March, 2020.**

**[Justice Bansi Lal Bhat]
Member(Judicial)**

**[V.P. Singh]
Member(Technical)**

**[Alok Srivastava]
Member(Technical)**

sr/nn